

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
IN**

**APPLICATION NO 43 of 2017 (SZ)  
[SUO MOTO]**

**Applicant** : **The Tribunal on its own motion on the  
Implementation of the Bio-Medical Waste  
Management Rules, 2016 in Kerala**

**Respondents** : **The State of Kerala & Others**

**VOLUME 1**

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Dated this the 15<sup>th</sup> day of January 2021

**Rema Smrithi**, Advocate  
ADDITIONAL STANDING COUNSEL FOR THE 5<sup>th</sup> RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO 43 of 2017 (SZ)**

**[SUO MOTU]**

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER ON  
BEHALF OF THE 5<sup>th</sup> RESPONDENT**

Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE 5<sup>TH</sup> RESPONDENT:

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**APPLICATION NO 43 of 2017 (SZ)  
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Applicant : The Tribunal on its own motion on the  
Implementation of the Bio-Medical Waste  
Management Rules, 2016 in Kerala

Respondents : The State of Kerala & 7 Others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER ON  
BEHALF OF THE 5<sup>th</sup> RESPONDENT**

1. I, Mini Mary Sam, aged 53 years, W/o. K R Ranjan Jacob, Environmental Engineer Regional office Ernakulum do hereby submit that I am authorized to represent the 5<sup>th</sup> respondent and that I am conversant with the facts of the said case and I may state as follows as per the direction of the Hon'ble National Green Tribunal in the above case.
2. In continuation of the report filed on 12.10.2020, the following details of the existing and proposed Bio Medical Waste Treatment facilities are submitted herewith.

**a. Common BMW treatment and disposal facility at Palakkad.**

The Board has approved IMAGE to fully utilize its installed capacity of 55.8 t/day as they augmented/upgraded the incinerators to meet CPCB's new emission standards. Presently the COVID and non COVID BMW are collected and disposed through IMAGE

**b. Common BMW treatment and disposal facility at Brahmapuram, Kochi.**

The Govt. allotted 3 acres of land for the second common biomedical waste treatment facility for IMAGE to set up at Brahmapuram. They have applied for Consent to Establish, whereas they have not obtained Environmental Clearance for the project.

**c. The proposal from Indian Medical Association. The Kerala State branch to set up a common BMW treatment and**

  
**Mini Mary Sam**  
Environmental Engineer(HG)



**disposal facility at Palode, Thiruvananthapuram to cater nearby districts.**

IMAGE obtained Consent to Establish and the Board had conducted public hearing for establishing a common facility at Peringalamala, Palode, Thiruvananthapuram District they have not obtained environmental clearance for their proposal due to strong public protest.

**d. A proposal from Malabar Enviro Vision Ltd., for setting up common BMW treatment and disposal facility at Kozhikode district.**

Malabar Enviro Vision Pvt. Ltd., a private company had proposed a CBMWT facility at Kinalur Village, Koyilandy Taluk, Kozhikkode District and obtained consent to establish valid up to 31.12.2019. But because of public protest they have proposed another site in the same industrial development area with different survey number for constructing the common bio medical waste treatment facility. But they have to obtain fresh EC for the new location; as the reinstatement of the previous EC is not issued by MoEF & CC.

**e. There is a proposal from Kerala Enviro Infrastructure Limited to set up a CBMWTF at Ambalamedu, Kochi inside FACT Campus**

The operation of a new CBWTF plant of capacity 14-16t/day by M/s. Kerala Infrastructure Limited (KEIL) is expected to be commissioned in January 2021. The process of area earmarking between KEIL and IMAGE (existing CBMWTF at Palakkad) for the collection BMW is under progress.

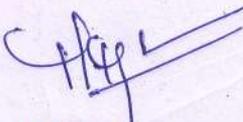
3. Complaints are being received in the board at times about improper segregation, collection and disposal from IMAGE and regarding unauthorised dumping of bio-medical waste from public. The board takes immediate action paying due attention to get such matters redressed. Certain show cause notices/ letters issued to different hospital are listed below. Copy of the show cause notices/letter are produced herewith and marked as **Annexure R5(a)**.



*[Signature]*  
**Mini Mary Sam**  
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1. Letter No : PCB/TVM-DO/COVID-19/2020 dated 4/08/2020 issued to Govt Medical College Thiruvananthapuram and General Hospital Thiruvananthapuram directing to provide proper storage room for segregated bio medical waste.
2. Show cause notice letter No: PCB/TVM-DO/COVID-19/2020 dated 11/09/2020 issued to Govt Medical College Thiruvananthapuram about improper storage and segregation of bio-medical waste.
3. Letter No: PCB/KO/CTO/G/533/2013 dated 19/11/2020 issued to KIMS Kollam Multispecialty Hospital India Pvt Ltd. directing to provide proper storage room for segregated bio medical waste.
4. Letter No: PCB/KO/CTO/HCI/03/2010 dated 16/11/2020 issued to N S Memorial Institute of Medical Science directing to provide proper storage room for segregated bio medical waste.
5. Complaint Letter dated 3/02/2020 from Sri. Justus N Mathews against the pollution created by Pathanamthitta Govt Hospital.
6. Letter No: PCB/PTA/HCO/47/2008(Vol-2) dated 13/11/2020 issued to General Hospital, Pathanamthitta directing to segregate collect and dispose the bio-medical waste through IMAGE
7. Mail received from IMAGE dated 24/11/2020 regarding improper segregation of biomedical waste in Believers Church Hospital.
8. Letter No: PCB/PTA/HCO/140/2016 dated 12/01/2021 issued to Believers Church Hospital by the Board regarding improper segregation of biomedical waste.
9. Complaint received dated 20.10.2020 against the M/s. Clinic of Dr. Siji Varghese at Kottayam regarding unauthorized disposal and burning of bio-medical waste in the premises of the clinic situated in residential area
10. Show cause notice dated 11.01.2021 issued to M/s. Clinic of Dr. Siji Varghese at Kottayam
11. Letter No: PCB/TSR/IC/8179/2016 dated 18.05.2020 issued to KA Specialty Hospital Karuvannoor, Thrissur by the Board regarding unauthorized dumping of bio-medical waste in the premises the residence of hospital owner
12. Letter No: B1-3250/20 dated 20.05.2020 furnished by the Secretary, Varandrapilly Grama Panchayath stating that they have



  
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disposed the bio-medical waste dumped by KA Speciality Hospital Karuvannoor scientifically

13. Letter No: PCB/EKM/DO-1/Gen-13/11 dated 28.09.2020 directing to provide proper storage room for segregated bio medical waste to 22 hospitals at Ernakulam

All that is stated above is true to the best of my knowledge, information and belief.

Dated this 15<sup>th</sup> January 2021



  
**Environmental Engineer**  
**Mini Mary Sam**  
Environmental Engineer(HG)